

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LML Limited Date of Commencement of Liquidation: 09-04-2018; List of Stakeholders as on Date: 31-08-2022; Name of IP: Mr. Arun Gupta; Process Number: 1; Last 5 digit of registration number: 10095

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		16469121		16469121				NA
2	Liquidation costs incurred till date		88615669		88615669				NA
3	Secured financial creditors	9	5152400431	9	3714887488		1437512943		Annexure 3
4	Unsecured financial creditors	2	21799004	2	21799004				Annexure 4
5	Operational creditors (Workmen)	1493	1944690866	3586	1256620528		1219784667		Annexure 5
6	Operational creditors (Employees)	604	1012902216	2756	431851236		732819808		Annexure 6
7	Operational creditors (Government Dues)	9	1682116143	9	1630586710		51529433		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	379	3034002797	379	1580010015		1453992782	27489995	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	15	815154080	15	815029430		124650		Annexure 9
Total		2511	13768150327	6756	9555869201		4895764283	27489995	